



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **28-08-2020 (FRIDAY)**:-

THE BELOW MENTIONED CASES LISTED ON **28-08-2020** ARE RE-POSTED AS FOLLOWS TO BE TAKEN UP VIA REMOTE VIDEO CONFERENCING:

NAME OF THE HON'BLE JUDGE	ITEM NO. & HON'BLE COURT	DATE
HON'BLE MR. JUSTICE M.BHUYAN	1) ITEM NO. 1 & 2 OF VIRTUAL COURT NO. 4	28-08-2020
HON'BLE MR. JUSTICE A.M. BUJORBARUA	1) ITEM NO. 11 OF VIRTUAL COURT NO. 7	28-08-2020
HON'BLE MR. JUSTICE S.K.MEDHI	1) ITEM NO. 8 OF VIRTUAL COURT NO. 12	28-08-2020

BY ORDER

Dated, Guwahati the 28TH August, 2020.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION OF ALL CONCERNED THAT
TOMORROW i.e. ON 28-08-2020 (FRIDAY):-

THE DIVISION BENCH-I COMPRISING OF HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE MANISH CHOUDHURY AND THE SINGLE BENCH OF HON'BLE THE CHIEF JUSTICE WILL NOT SIT. MATTERS LISTED BEFORE THE AFORESAID HON'BLE BENCHES ARE **DEFERRED** AND WILL BE NOTIFIED LATER ON.

FURTHERMORE, THE SINGLE BENCH OF HON'BLE MR. JUSTICE MANISH CHOUDHURY WILL SIT FROM **10:30 A.M.**

BY ORDER

GUWAHATI THE 27TH OF AUGUST 2020